




NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

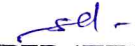
APPLICATION NUMBER :
PETITION NUMBER : CA/123/CAA/2017
NAME OF THE TRANSFEROR : SOUTH STAR DISTILLERIES & BREWERIES PVT LTD
NAME OF THE TRANSFERRE : KARE POWER RESOURCES PVT LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
1	K. MANIVANNAN	AR FOR OL	
2	SOY JOSEPH	PCS R	
3	SATI. P. JOHN	pet from Adorale L. Patru.	

ORDER

Counsel for the Applicant present and submitted the arguments. Representative for the Official Liquidator present and prayed for fixation of fee to make payment to the Chartered Accountant. The Applicant Company is directed to pay Rs.50,000/- to the Office of the Official Liquidator for payment of fee to the Chartered Accountant within one week. **Reserved for orders.**

ghk


MEMBER (JUDICIAL)